

F. No. J-11017/1/2022-Judicial (Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 18th April, 2022

ORDER

With reference to this Department's earlier Orders, as mentioned under *column-II* in the table below, regarding engagement of Advocates for conducting Central Government litigation before the courts / tribunals mentioned under *column-III*, the President is pleased to **extend** the terms of all the panel counsel figuring in the panel as per corresponding order and courts / tribunals (mentioned under *column-II & III* respectively), with effect from the date shown against each under *column-IV*, "**until further orders**":


Sl. No.	Details of Orders (Order No. and date)	Name of court / tribunal panel counsel engaged for	Term extended with effect from
I	II	III	IV
1.	J-11017/17/2018-Judicial dated 24.01.2019	Gauhati High Court (PB) at Guwahati, Central Administrative Tribunal Guwahati Bench and Armed Forces Tribunal (RB) at Guwahati	24.01.2022
2.	J-11017/18/2019-Judicial dated 28.02.2019	High Court of Uttarakhand and Armed Forces Tribunal (CB) at Nainital	28.02.2022
3.	J-11017/18/2018-Judicial dated 02.08.2018	Central Administrative Tribunal, Circuit Bench at Nainital	02.08.2021
4.	J-11017/25/2018-Judicial dated 22.11.2018	Punjab & Haryana High Court, Central Administrative Tribunal, Chandigarh Bench and Armed Forces Tribunal (RB) at Chandigarh	22.11.2021
5. ✓	J-11015/1/2018-Judicial dated 19.02.2018	Various District & Subordinate Courts in the state of Haryana	19.02.2021
6.	J-11015/6/2018-Judicial dated 19.04.2018	District Courts Chandigarh (UT)	19.04.2021
7.	J-11015/7/2018-Judicial dated 18.04.2018	Various District Courts in the state of Telangana	18.04.2021



8.	J-11017/16/2017-Judicial dated 11.10.2017	High Court of Tripura, various District & Subordinate Courts in the state of Tripura	11.10.2020
9.	J-11017/16/2017-Judicial dated 07.11.2017	Various District & Subordinate Courts in the state of Tripura	07.11.2020
10.	J-11017/16/2017-Judicial dated 02.08.2018	Various District & Subordinate Courts in the state of Tripura	02.08.2021
11.	J-11017/1/2018-Judicial dated 26.02.2019	J&K High Court at Jammu, Central Administrative Tribunal, Jammu Bench and Armed Forces Tribunal (RB) at Jammu. Terms of Panel Counsel for High Court of Jammu & Kashmir at Srinagar were also extended.	26.02.2022
12.	J-11015/9/2018-Judicial dated 02.08.2018	Various District Courts in the earstwhile state of Jammu & Kashmir and now UT of Jammu & Kashmir and UT of Ladakh	02.08.2021
13.	J-11017/13/2018-Judicial dated 07.03.2019	High Court of Jharkhand, Central Administrative Tribunal, Ranchi Bench and District & Subordinate Courts in the state of Jharkhand	07.03.2022
14.	J-11015/2/2019-Judicial dated 09.03.2019	Various District & Subordinate Courts in the state of Rajasthan	09.03.2022
15.	J-11017/21/2018-Judicial (Part-1) dated 26.02.2019	Various District & Subordinate Courts in the state of Maharashtra	26.02.2022
16.	J-11015/1/2019-Judicial dated 09.03.2019	Various District & Subordinate Courts in the state of Kerala	09.03.2022

2. The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 26(I)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


 (R. K. Srivastava)
 Joint Secretary & Legal Adviser

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Incharge, Branch Secretariats at Mumbai, Kolkata, Chennai and Bangalore.
3. The Registrar of High Courts and Benches of High Courts mentioned in column-III in the table above.
4. The Addl. Solicitor General of India, High Court of Rajasthan, High Court of Punjab & Haryana and Southern Zone.
5. The Assistant Solicitor General of India for the High Courts / Benches of High Courts as per list.
6. The Cash (LA) Section for the payment of retainership fee to Sr. CGSCs, SGCs figuring in the orders mentioned under *column-II* in the table above with effect from the corresponding date shown against each under *column-IV*.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.



(L. C. Dabaria)

Assistant Legal Adviser (Judicial)

Tel. 011-23384831

Email: judicial-dla@nic.in

F. No. J-11015/1/2018-Judl.
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 19th February, 2018

ORDER

In supersession of all earlier orders of this Department regarding panel of counsel for conducting Central Govt. litigation before various District & Subordinate Courts in the state of Haryana **except** the Order No. J-11015/2/2016-Judicial (Part-1) dated 25.07.2016 and Order No. J-11015/9/2017-Judl. dated 15.11.2017, the President is pleased to engage following Advocates as Standing Govt. Counsel/Additional Standing Govt. Counsel for conducting Central Govt. litigation (except cases of Railways & Taxation) before various District & Subordinate Courts in the state of Haryana, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

District & Subordinate Courts in
the state of Haryana

Sr. No.	Name of Advocate (S/Shri) and Address	Enrolment No.	Contact number / Email
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District Ambala

Standing Govt. Counsel			
1.	Anupam Sharma H. No. 5, Kabir Nagar, Mahesh Nagar, Ambala.	P/915/1998	8950558334
Additional Standing Govt. Counsel			
2.	Gopal Krishan Kaushish H. No. 100, Manauli House, Near Prem Nagar, Ambala City, Ambala.	P/879/2000	9416279630 gopalkrishankaushish@yahoo.in
3.	Bharat Sharma H. No. 45, Kanch Ghar, Ambala City, Ambala (Haryana)	P/2739/2013	9896940045, 9991440045 bharatsharma45@gmail.com

Suby Kumar
19.2.18

District Bhiwani			
Standing Government Counsel			
4.	Ram Kishan Sharma Near Loharu Road, Ward No. 1, M.C. Colony, Near Telephone Exchange, Charkhi Dadri, Bhiwani.	P/57/1986	9416524686 01250-221765
Additional Standing Government Counsel			
5.	Ran Singh Sheoran Vill. Toda Dhani, P.O. Gignauw, Tehsil Loharu, District Bhiwani.	P/491/1977	9416166326
6.	Rajesh Kumar Poonia VPO Hansawas Khurd, Tehsil Charkhi Dadri, District Bhiwani-127035	P/61/2005	9416123148
7.	Kapil Sharma Sant Nikunj, 133, Vijay Nagar, Near PWD Rest House, Bhiwani	P/1240/2015	9254474001, 9254474005 advtkapilsharma@gmail.com
8.	Rakesh Dinodia VPO Hardoi, Tehsil Badhra, District Charkhi Dadri, Haryana.	P/3035/2009	9017505585 ravidinodia20@gmail.com
District Faridabad			
Standing Government Counsel			
9.	Rishi Pal Sharma 419, Gali No. 5, Indra Nagar, NIT, Faridabad (Haryana)	P/7/1998	9958341996, 9654522350
Additional Standing Government Counsel			
10.	Karan Nagar Vill. Nacholi, PO Kheri Kalan, Faridabad (Haryana)	D/4044/2013	9711934892 Karan07000@gmail.com
11.	Atam Parkash Satia H. No. 169, Sector-29, Faridabad-121008.	P/84-A/2009 (D/0606/2009)	9891592819
12.	Jit Singh Vill. Karauli, Tehsil Ballbagarh, District Faridabad, Haryana	P/1391/1998	9313165242 Krjsbhati@gmail.com

Amish Kumar
19.2.18

13.	Lokesh Handa H. No. 209, Ward No. 5, Bass Para Old Faridabad- 121002	P/1947/1999	9818339550
14.	Satish Kumar Kaushik H. No. 306, Sector-17, Faridabad-121002	P/616/2003	9818001530 satishkaushik1978@gmail.com
15.	Santosh Vatsa H. No. 3417, First Floor, Pocket II, Sector-3, Faridabad-121008	P/344-A/1993	9868840037
District Fatehabad			
Standing Government Counsel			
16.	Satpal Singla Ward No. 19, Shakti Nagar, Tohana, District Fatehabad- 125120	P/137/1991	9416345605 Advocate.spsingla@gmail.com
Additional Standing Government Counsel			
17.	Mukesh Kumar Sharma Shakti Nagar, Near Vihar Ashram Mandir, Ward No. 1, Fatehabad-125050.	P/1561/1998	9416356066
District Gurgaon/Gurugram			
Standing Government Counsel			
18.	Lokender Singh Raghav H. No. 1290, Gali No. 6, Laxman Vihar, Phase-II, Near CCA School, Sector- 4, Gurgaon-122001.	P/128/2002	9891127175 advlsraghav@rediffmail.com
Additional Standing Government Counsel			
19.	Sunder Singh Sector 79, Village Naurangpur, Gurugram.	P/1351/2007	8800746677
20.	Pradeep Kumar Khatana H. No. 108, Vill Sehjawas, Damdama Lake Road, Sohna Road, PO-Rithaj, Tehsil-Sohna, Distt. Gurgaon (Haryana), Pin-122003	P/2611/2009	9871765000 0124-6465000

Pradeep Kumar
19.2.18

21.	Mrs. Aditi Yadav Gandhi H. No. 46-L, New Colony, Gurgaon122001.	P/1528/1999	9718381611
22.	Bani Prashad Gaur H. No. B-57/C, Sanjay Gram Colony, Delhi Road, Gurgaon-122001	P/2701/1999	9811460940 0124-2335213
23.	Rajender Yadav Flat No. 4/7, Lantana Street, Vatika City, Sohna Road, Sector-49, Gurugram.	P/2035/2007	9891185847 rajenderyadav84@yahoo.com
District Hisar			
Standing Government Counsel			
24.	Lekh Raj Mehta H. No. 143, Sector 15A, Hisar (Haryana)	P/419/1984	9812084448
Additional Standing Government Counsel			
25.	Rajesh Kumar Jain H. No. 201, Housing Board Colony, Sirsa Road, Hisar- 125001	P/12/1997	9416044098, 9215044098 rajeshjain.hissar@gmail.com
26.	Vikas Chanana H. No. 1654, Sector 13, Hisar-125005	P/538/1997	9896685025 01662-286248
27.	Yogesh Sihag H. NO. 370, Sector 13, Hisar-125005	P/1705/2009	9416474496 8053542000 adv.yogeshsihag@gmail.com
28.	Jagdish Ram Verma S/o Shri Krishan Lal, VPO Mattershyam, District Hisar, Haryana	P/414/1985	9812064151 verma.raj2006@gmail.com
District Jhajjar			
Additional Standing Government Counsel			
29.	Mukesh Ward No. 4, Jai Hind Colony, Near Shahidi Park, Delhi Gate, Jhajjar.	P/1015/2003	9416579139 mukeshdhankhar139@gmail.com

Jagdish
19.2.18

District Jind			
Standing Government Counsel			
30.	Dalbir Sharma H. No. 548, Housing Board, Jind-126102	P/549/1980	9416060160 dalbirsharma1957@gmail.com
Additional Standing Government Counsel			
31.	Rajesh Jain 167, Sector 7, Urban Estate, Jind (Haryana)	P/659/1999	9416108152 9034464105 rajeshjainadv@yahoo.co.in
32.	Anil Kumar H. No. 507, New Housing Board Colony, Ward No. 19, Near Jat Dharmshala, Jind-126102.	P/680/2005	9355565501 anil.lather493@gmail.com
33.	Praveen Kumar H. No. 3069, C-Block, Urban Estate, Jind-126102.	P/2707/2009	9996014777 pk.jind3@gmail.com
34.	Virender Singh Lather 1170, Urban Estate, Jind (Haryana)	P/276/1984	9416378839 01681-245411 virenderslather@yahoo.com
District Kaithal			
Standing Government Counsel			
35.	Ram Naresh VPO Nouch, Tehsil and District Kaithal-136027	P/951/2013	9812936810 nareshrajrana@gmail.com
Additional Standing Government Counsel			
36.	Ramesh Kumar Rana VPO Siwan (Kranti Mohalla) District Kaithal.	P/2093/1999	9416896418 rameshrana009@gmail.com
District Karnal			
Standing Government Counsel			
37.	Deepak Bhandari H. No. 2278, Sector 7, Urban Estate, Karnal.	P/934/1991 (KB/125/1992)	9215823500

Sharma
19-2-18

Additional Standing Government Counsel			
38.	Kavinder Singh Vill. Arainpura, Tehsil Gharaunda, District Karnal.	P/2769/2007	9813157355 kavinder.adv@gmail.com
39.	Anil Kumar H. No. 2242, Sector 13, Urban Estate, Karnal (Haryana)	P/54/1991	9896066888
40.	Surinder Saini H. No. 1923, Sector 13, Urban Estate, Karnal.	P/1134/2001 (KB/923/2001)	9416152800
District Kurukshetra			
Standing Government Counsel			
41.	Arvind Kumar Bhardwaj H. No. 547, Sector 7, HUDA, Kurukshetra-136118	P/1220/1998	9416467003 bhardwajarvindkumar@gmail.com
Additional Standing Government Counsel			
42.	Rahul Tanwar VPO Mukhi, Tehsil and District Kurukshetra.	P/2376/2011	9996129039, 9023908887
43.	Rajeev Kumar H. No. 1450/17, Hargobind Nagar, Salarpur Road, Kurukshetra (Haryana)	P/3322/2008	9991019807, 9416695367 rsmoudgil@gmail.com
44.	Dheeraj Kumar H. No. 1669-A, Jyoti Nagar, Red Road, Kurukshetra	P/932/2012	9466467889 dhirajrsskuk@gmail.com
45.	Vikrant Kundu H. No. 1576/12, Azad Nagar, Kurukshetra	P/3809/2009	9812210027
46.	Aseem Jain H. No. 488, Sector 7, Urban Estate, Kurukshetra.	P/542/2006	8901184463 01744-226152
District Mahendergarh (Narnaul)			
Standing Government Counsel			
47.	Hawa Singh Village Kairana, PO Bewal, Tehsil Kanina, District Mahendergarh-123021.	P/1294/2010	9416910199, 9991231013 hawasingh19769@gmail.com

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19.2.18

Additional Standing Government Counsel			
48.	Narender Singh Saini Village Karia, Post Garhi Ruthal, Block Ateli, Tehsil Narnaul, District Mahendergarh-123021	P/773/1998	8901365307, 9996185208 narender.saini72@gmail.com
49.	Maneesh Vashistha Mohalla Nai Sarai, Near Sain Chowk, Narnaul (Haryana)	P/974/1998	9416868687, 9671675400 maneesh_adv@hotmail.com
District Mewat (Nuh)			
Standing Government Counsel			
50.	Vipin Kumar Jain Ward No. 6, Near Arya Samaj Mandir, Nuh, District Nuh-122107	P/470/2004	9215627276 9416074632
District Palwal			
Standing Government Counsel			
51.	Manoj Kumar Sharma Village Durgapur, Tehsil and District Palwal.	P/886/2004	9466430789
Additional Standing Government Counsel			
52.	Devender Pal Village Jalalpur Mafi, Tehsil Hodal, District Palwal (Haryana)	P/761/2004	9255986927
53.	Hare Krishan H. No. D. K. 320, Tractor Repairing Market, Old Sohna Road, Near Shree Ram Tower, Tehsil and District Palwal-121102	P/592/2014	9992176206
54.	Gaurav Shiv Colony, Behind Parashar Bajaj Agency, Railway Road, Palwal.	P/3947/2015	7876096697 gbhardwaj830@gmail.com

Shyama
19.2.18

District Panchkula			
Standing Government Counsel			
55.	Subhash Chander Sharma H. No. 781, Sector 21, Panchkula-134116	P/443/2001	9888892733 01722583133 schandershama@gmail.com
Additional Standing Government Counsel			
56.	Rajesh Kaul H. No. 6, Sector 11, Panchkula	P/1492/2002	9316115607 rjshkaul@yahoo.co.in
57.	Ms. Alka Joshi #2629, Sector 21, Panchkula (Haryana)	HIM/151/1999 (P/1019-A/1999)	9814328233 0172-2551474
58.	Bhag Singh Negi #1035, Sector 17, Panchkula	P/1031/2002	9417514172 bhagsinghnegi@gmail.com
59.	N. K. Bajaj H. No. 199, Sector 8, Panchkula-134109.	P/1070/2004	9855000260 bajajnk@gmail.com
60.	Saurabh Sharma H. No. 1329, Sector 26, Panchkula	P/3450/2009	9888625358
61.	Sachin Kaushik H. No. 240, Housing Board Colony, Kalka, Panchkula.	P/116/2003	9416736536, 9888896893 Sachinsharma240@gmail.com
District Panipat			
Standing Government Counsel			
62.	Jasbir Singh Rathi E-IV/7, Eldeco Estate One, G. T. Road, Panipat	P/664/1988	9416016034 8295930066 js_rathi@yahoo.co.in
Additional Standing Government Counsel			
63.	Sushil Kumar Gaur Bansi Colony, Jattal Road, Ward No. 17, Panipat	P/1259/1995	9813141641
64.	Surinder Kumar Bhardwaj Bhardwaj House, Near Panchayat Ghar, VPO Sewah, Tehsil and District Panipat	P/152/1984	9813014138
65.	Aditya Sharma B-4/7, Ground Floor, Rana Pratap Bagh, Opp. Desu Colony Wall, Delhi-110007	D/2877/1999	7738407340 7015260284 adisha3@gmail.com

Surinder
19.2.18

District Rewari			
Standing Government Counsel			
66.	Prashant Sharma Near Vivekanand Senior Secondary School, Railway Station, Kosli, District Rewari-123302	P/2996/2009	9729201003 advprashantsharma19@gmail.com
Additional Standing Government Counsel			
67.	Kamal Nimbal Nimbal Niwas, H. No. 3126/202, Circular Road, Near Leo Chowk, Rewari	D/106/2013	8901101002, 9996454177 kamalnimbal89@gmail.com
District Rohtak			
Standing Government Counsel			
68.	Rajesh Kumar Sehgal H. No. 444/19, Shakti Nagar, Green Road, Rohtak-124001	P/507/1983	9215336600, 9812136600 rksehgaladv@gmail.com
Additional Standing Government Counsel			
69.	Ajay Kumar Gandhi H. No. 1773, Sector-1, Rohtak	P/985/1998	9416096535
70.	Satish Kumar Dahiya H. No. F-26, Indraprastha Colony, Sonipat Road, Rohtak	P/510/2007	9812954265
71.	Mrs. Manmeet Kadian H. No. 1364, Sector-3, HUDA, Rohtak-124001	P/171/2003	9416676648 01262-295247
72.	Vishal Bhatia H. No. 773, Sector-1, Rohtak-124001	P/892-C/1995 (D/1094/1995)	9812069694
73.	Vipul Saini H. No. 151/16, Para Mohalla, Rohtak-124001	P/718-A/2006 (D/1071/2006)	9896235532
74.	Pankaj Kaushik 1346, Sector-2, Rohtak	P/230/1994	9812441003

Prashant
19.2.18

District Sirsa			
Standing Government Counsel			
75.	Kamal Kishore Relan Yajur Nilyam, 209-A, Ram Colony, Sirsa-125055	P/550/1983	9416040770 01666-231770
Additional Standing Government Counsel			
76.	Amit Goyal H. No. 13/424, Lane 5, Gobind Nagar, Hisar Road, Sirsa-125055	P/1898/2008	9896161409 01666-227006 amitgoel1385@gmail.com
District Sonipat			
Additional Standing Government Counsel			
77.	Ashok Bhardwaj C/o Shri K. D. Bhardwaj, Ashok Vihar, Court Road, Sonipat	P/826-B/2004 (D/1269/2004)	9466438142 9255100145
78.	Rajiv Dahiya West Ram Nagar Sonipat- 131001	P/815/1985	9416232310 rajivdahiyaadv@gmail.com
District Yamuna Nagar			
Standing Government Counsel			
79.	Ajay Shakti Goyal H. No. 33A, Veer Nagar, Behind Gupta Petrol Pump, Jagadhri (Haryana)	P/1978/2002	9416113581 ajayshakti77@rediffmail.com
Additional Standing Government Counsel			
80.	Ritesh Goel VPO Mustafabad, Tehsil and District Yamuna Nagar (Haryana)	P/1130/2009	9996338820 01732-286086 goell_ritesh@yahoo.com
81.	Gaurav Goyal H. No. 366, Model Colony, Distt. Yamuna Nagar	P/2320/2006	9896801819 adv.gauravgoyal11819@gmail.com
82.	Harish Kumar H. No. 163, Satsang Vihar, Ambala Road, Jagadhri, Distt. Yamuna Nagar, Pin-135001	P/3683/2009	9996505011 adv.harish1984@gmail.com

Harish Kumar
19-2-18

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
3. Hindi version of this order will follow.

Inder Kumar
19-2-18
(Inder Kumar)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Satya Pal Jain, Addl. SGI, Punjab & Haryana High Court at Chandigarh.
3. Shri Chetan Mittal, Asstt. SGI, Punjab & Haryana High Court at Chandigarh.
4. To all the District Judges in the Districts, the above listed counsel have been engaged for.
5. All the Counsel listed above.
6. All the **earlier** panel counsel for various District & Subordinate Courts in the state of Haryana with request to immediately hand over all the case files with them (if any) pertaining to Central Govt. litigation to the present Standing Govt. Counsel shown above in this order for fresh allocation of the same amongst the present panel.
7. The Cash (LA) Section, Department of Legal Affairs for payment of retainership fee to the above Standing Govt. Counsel w.e.f. the date of this order and to stop the payment of retainership fee to earlier Standing Govt. Counsel (except the Standing Govt. Counsel for District & Subordinate Courts in Jhajjar & Sonipat as per aforesaid Orders dated 25.07.2016 & 15.11.2017) w.e.f. the date of this order.
8. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
9. One copy of this Order is uploaded on the official website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' in the link 'List of empanelled counsel' for the information of all the concerned in this regard.
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
11. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)
Section Officer (Judicial)
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